NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 139/2014 I.A.No.17/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th September, 2016, 10.30 A.M

Name of the	Om Prakash Dalmia.			
Company	-Versus-			
		t. Ltd. & Ors.		
nder Section	397/398			
. Name & Designation of Authorized		Appearing on	behalf	Signature with date
		of		
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	Company nder Section Name & Desig Representa LI MR, ATIM MR, COUVIN	Company -Versus- Mahavir Dealcomm Pv nder Section 397/398 Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Company -Versus- Mahavir Dealcomm Pvt. Ltd. & Ors. nder Section 397/398 Name & Designation of Authorized Appearing on Representative (IN CAPITAL Of LETTERS) MR. ATIM GHOSH, AMOUNTE, Refrictioner MR. Souvik Gtosh, 4	Company -Versus- Mahavir Dealcomm Pvt. Ltd. & Ors. nder Section 397/398 Name & Designation of Authorized Representative (IN CAPITAL LETTERS) Appearing on behalf of Capital Of Letters, Advocate, Refrictioner MR. ATISH GHOSH, Advocate, Refrictioner MR. Couvik GHOSH, 4

ORDER

Ld. Counsels for the Petitioners and Respondents are present.

I.A. No.15/2016 has been filed for withdrawing the petition as the party has entered into amicable settlement.

The petition is dismissed in terms of settlement filed through I.A.No.15/2016.

(VIJAI PRATAP SINGH) MEMBER (J)

(S. VIJAYARAGHAVAN)

MEMBER (T)